

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.84/ND/2011
RT CP No.24/Chd/Pb./2016**

In the matter of:

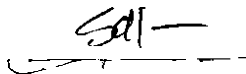
Nirmal Singh Bajwa & others.Petitioners.

Versus.

M/s Grand Multiplex Projects Ltd. & Ors.Respondents.

Present: Mr.Vaibhav Sahni, Advocate for petitioners.
None for respondents.

The matter be listed for arguments on 25.08.2017 as it cannot be taken up today due to rush of work, especially the Insolvency and Bankruptcy cases listed for today.


(Justice R.P.Nagrath)
Member (Judicial)

July 12, 2017
Ashwani